

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

No. MA 453 of 97
(OA 828 of 96)

Present : Hon'ble Mr. Justice S.N.Mallick, Vice-Chairman
Hon'ble Mr. M.S.Mukherjee, Administrative Member

UNION OF INDIA & ORS.

VS

MALAY KR. MAITY & ORS.

For the applicants : Mr.P.Chatterjee, counsel

For the respondents : Mr.B.C.Sinha, counsel

Heard on : 19.12.97

Order on : 19.12.97

O R D E R

S.N.Mallick, V.C.

Heard both the parties. On the prayer of the 1d. counsel for the petitioners in the MA the instant Miscellaneous Application is rejected as withdrawn without going into the merits of the application. No order as to costs.


MEMBER(A)


VICE-CHAIRMAN